## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION No. 2170 TO BE ANSWERED ON 1<sup>ST</sup> AUGUST, 2025

#### PRESCRIPTION OF BRANDED MEDICINES

#### †2170. SHRI BABU SINGH KUSHWAHA:

### Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that doctors generally prescribe branded medicines instead of mentioning the name of the salt or formula, due to which patients have no option but to purchase expensive medicines from branded companies in the country and if so, the details thereof; and
- (b) the concrete steps taken/proposed to be taken by the Government to ensure that doctors prescribe generic medicines or mention the name of the salt instead of branded medicines?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) & (b): Clause 1.5 of the Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations, 2002 prescribes that every physician should prescribe drugs with generic names legibly and preferably in capital letters and he/she shall ensure that there is rational prescription and use of drug. Further, the erstwhile Medical Council of India(MCI) had issued Circulars vide which all Registered Medical Practitioners have been directed to comply with the aforesaid provisions.

The Directorate General of Health Services has directed all Central Government hospitals to prescribe generic medicines only. Similar instructions also have been issued to prescribe drugs with generic name legibly' to all Central Government Health Scheme (CGHS) Doctors and Wellness Centres.

The National Medical Commission Act, 2019, empowers the appropriate State Medical Councils or the Ethics and Medical Registration Board (EMRB) of the National Medical Commission to take disciplinary action against a doctor for violation of the provision of the aforesaid Regulations. Further, States have been advised to ensure prescription of generic drugs and conduct regular prescription audits in public health facilities.

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